19/09/2019 Aptel

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1742/2019 in DFR No. 2181/2019 (IA 1742/2019 - For condonation of delay in refiling the Appeal)	Haryana Power Purchase Centre VS Haryana Electricity Regulatory Commission	2181/2019 Dated 02/07/2019	18/09/2019		24/09/2019 Court - 1
2	APL No. 329/2019 & IA 1640/2019 (IA 1640/2019 - For directions)	ALPS Industries Limited VS Uttarakhand Electricity Regulatory Commission & Anr.	<b>2278/2019</b> Dated 02/09/2019	18/09/2019		24/09/2019 Court - 1
3	IA 1500/2019 in DFR No. 2246/2019 (IA 1500/2019 - For condonation of delay in filing the Appeal)	Jaipur Vidyut Vitran Nigam Limited & Ors. VS ACME Rewa Solar Energy Private Limited & Ors.	<b>2246/2019</b> Dated 09/08/2019	19/09/2019		24/09/2019 Court - 1
4	IA 1480/2019 in DFR No. 2240/2019 (IA 1480/2019 - For condonation of delay in filing the Appeal)	Classic Citi Investments Private Limited VS Maharashtra State Electricity Distribution Company Ltd. & Anr.	<b>2240/2019</b> Dated 08/08/2019	18/09/2019		24/09/2019 Court - 1
5	IA 1495/2019 in DFR No. 2244/2019 (IA 1495/2019 - For condonation of delay in filing the Appeal)	Jaipur Vidyut Vitran Nigam Limited & Ors. VS ACME Jodhpur Solar Power Private Limited & Ors.	<b>2244/2019</b> Dated 09/08/2019	19/09/2019		24/09/2019 Court - 1
6	APL No. 330/2019	JSW Energy Limited VS Maharashtra State Electricity Distribution Company Ltd.	<b>2282/2019</b> Dated 04/09/2019	18/09/2019		24/09/2019 Court - 1